

Annexure-2

Name of the corporate debtor: **AK EDU TECHNOLOGIES PRIVATE LIMITED**; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 06.02.2023
 In accordance with Section 25(2) (e), IBC, 2016
 List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted								Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of Claim Accepted (₹)	Amount of claim not admitted (₹)	Interest @ 8% as per Regulation 16(A)(7) for calculation of Voting Share (₹)	Total Claim for Voting Share (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off			
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(Amount in ₹)

